

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
JODHPUR BENCH, JODHPUR

ORDER SHEET

APPLICATION No. of

Applicant(s):

Respondent(s) :

Advocate for

Applicant(s) :

Respondent (s) :

Notes of the registry	Orders of the Tribunal
	<p>O.A. No. 290/00055/2015 Date of Order : 08/01/2016</p> <p>Mr J.K. Mishra, Counsel for applicant. Mr K.S. Yadav, Counsel for respondents.</p> <p>Counsel for respondents submits that he has filed reply today and provided copy of the same to counsel for applicant and he further submits that it has been brought out in the reply that the applicant has already been retired after attaining the age of superannuation on 31.07.2015 and this OA was filed with the prayer to grant VRS, therefore, in view of this position the OA has become infructuous.</p> <p>Counsel for applicant agrees to the above position, therefore, OA is dismissed as having rendered infructuous.</p>


[Meenakshi Hooja]
Member (A)

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